

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.48/Chd/Hry/2017

In the matter of:

Agility Logistics Pvt. Ltd.

.....Petitioner.

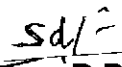
Versus.


Lakshmi Precision Screws Ltd.

....Respondent.

Present: Mr.Arjun Sheoran, Advocate for petitioner.

Learned counsel appearing for the petitioner seeks
short time to make submissions. List the matter on 27.07.2017.


(Justice R.P.Nagrath)
Member (Judicial)

 July 26, 2017.
Ashwani